

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO. /2020

M/s V-Trans (I) Ltd.

Plaintiff

Versus

M/s Sound Transport Logistics (P) Ltd.

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:02/11/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. readercj02west@gmail.com of this court. Let it be checked and registered.

Present: - Sh. Parvez Rahat, counsel for plaintiff.

Counsel for plaintiff request for an adjournment. Heard. Allowed.

At request, put up for consideration on 10/11/2020.

Let the complete original paper book be filed in physical form in court within three days from today.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.02/11/2020